were declared in May, 1960 as open for grant of licences and leases, on negotiated basis, to private parties in partisipation with Oil and Natural Gas Commission. No satisfactory offer from any private company has been received for this area. Meanwhile, preliminary work is being carried out by the Oil and Natural Gas Commission.

Crimes in Delhi

Dr. L. M. Singhvi: Shri Raghunath Singh: Shri Marandi: Shri Sham Lal Saraf: •146. Shri J. B. S. Bist: Shri Yashpal Singh: Shri Daji: Shri S. M. Banerjee: Shri Berwa Kotah:

Will the Minister of Home Affairs be pleased to state:

- (a) the number of burglaries, murders, attempts at murder and stabbing cases separately in the Capital during the last three months; and
 - (b) in how many of such cases Govrnment employees were involved as ulprits or victims?

The Minister of Home Affairs Shri Lal Bahadur Shastri): (a) and (b), A statement containing the requisite information is laid on the Table of the House

STATEMENT

(From 1st November, 1962 to 31st January, 1963).

Cases Reported

No. of Government servants involved

		As	As Victims
	Cases	culprits	ı
re ported			
Burglaries	374	1	47
Murders	12	-	1
Attempts to murder	11	2	1
Stabbing	67	-	1

Reservation of Posts for War Service Candidates

•147. Shri Bhagwat Jha Azad:
Shri Bhakt Darshan:

Will the Minister of Home Affairs be pleased to state:

- (a) whether Government propose to reserve certain vacancies for War Service Candidates; and
- (b) whether any percentage has been fixed for this prrpose?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) and (b). Government would take appropriate neasures to provide suitable employment opportunities to War Service candidates in the event of their demobilization from the Army.

Development of Multipurpose Schools

- *149. Shri Surendra Pal Singh: Will the Minister of Education be pleased to state:
- (a) whether it is a fact that ministry has drawn up a programme of intensive development of a selected number of multi-purpose schools the country:
- (b) if so, the main features of thisscheme; and
- (c) what are its financial implica-

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the Lok Sabha. [Placed in Library, See No. L.T.-864/631.

Personality Test

- *150. Shri Harish Chandra Mathur: Will the Minister of Home Affairs be pleased to state:
- (a) whether the decision taken by Government regarding the number of marks to be allotted for personality test in All India Competitive Examination; and